

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. JSD-LS03/1/2021-O/o DLR-PHE dated 28.06.2021

GOVERNMENT ORDER NO:- 3668 -JK (LD) of 2021
DATED:- 30 - 06 - 2021

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 30 - 06 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

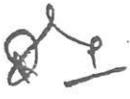
1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Secretary to Government, Jal Shakti Department.
5. Director Litigation, Kashmir
6. Registrar General, J&K High Court, Jammu/Srinagar.
7. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
8. Director Litigation, Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation (OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.


30/6/21
(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 3668 -JK(LD) of 2021 dated 30.06.2021

S No.	No. and Title of the case		OIC
1.	SWP No 1729/10 Legal No 04/14	Ram Parkesh & Ore V/S State & Ors	Er. Vijay Kumar Gupta , Executive Engineer, PHE City Division No. I, Jammu, (M) 94191-57989
2.	SWP No.2743/13 Legal No.313/14	Parshotam Kumar & Ors Vs State & Ors	
3.	SWP No 2101/10 Legal No 05/14	Ashok Kumar & Ors V/S State & Ors	
4.	SWP NO. 1260/14 Legal No. 564/14	Parkash Chand Vs state & Ors	
5.	TA No. 2409/2020 SWP No. 329 /16 Legal No. 205/16	Chaman Lal Vs State & Ors	
6.	SWP No 2294/15 Legal No 96/15	Vinod Kumar & anr V/s State & Ors	
7.	SWP No 1966/10 Legal No 03/14	Vijant Kumar & Ors V/S State & Ors	
8.	SWP No 1944/17 Legal No 127/17/City Ist	Sunmukh Singh V/S State & Ors	
9.	TA No. 1111/2020 in SWP No 2489/17 Legal No 200/17/City Ist	Kulbir Singh V/S State of J&K & Ors	
10.	SWP No 1672/2016 Legal No271/16	Anil Gupta & Ors V/S State & Ors	
11.	SWP No 2208/07 in Legal No 787/14	Rakesh Kumar Bakaya V/S State & Ors	
12.	OWP No. 682/18 in Legal No. 360/18	Chuni Lal Bhagat V/s State & Ors.	
13.	SWP No 1736/2013	Arjun Singh V/S State & Ors	
14.	SWP No 895/2017 in Legal No 256/17 (Imp Case)	Nanak Chand & anr. V/S State of J&K & Ors	
15.	SWP NO 1029/2013 in Legal No 05/14	Bansi Lal VS State & Ors	
16.	SWP No 1114/2013 in Legal No 29/14	Yash Paul Singh & Ors V/S State & Ors	
17.	WP(C) No 1741/2019 in LegalNo 35/2019	Inhabitants of Vishwabharti Colony V/S State & Ors	
18.	TA No. 567/2020 WP(C) No 3673/2019 in Legal No 121/2019	Jyoti Kumar V/S State & Ors	
19.	TA No 783/2020 in WP(C) No 1932/2019 in Legal No 168/2019	Tara Chand Vs State & Ors	
20.	WP(C) No 336/2020 in Legal No 210/2020	Maheshwar Parsad V/S U.T & Ors	
21.	WP(C) No 502/2020 in Legal No 219/2020	Pawan Kumar & Ors V/S State & Ors	
22.	WP(C) No 624/2020 in Legal No 225/2020	Inhabitants of village JDA Colony V/S UT & Ors.	
23.	T. A No 1089/2020 in SWP NO 3057/2017 in Legal No 265/17	Varun Kumar V/S State & Ors	



24.	COA(S) 137/2016 in SWP NO 1319/07 in Legal No 26/2014	Rajinder Kumar V/S R.K Gandotra & Anr.	
25.	CPSW No 661/2014 in SWP No 1345/2014	Rashpal Singh V/S Sh. Farooq Ahmed Shah & Ors	
26.	CPSW No 540/2013 in SWP No 2005/2013 in Legal No83/14	Rakesh Kumar & Anr V/SDr. Pawan Kotwal & Ors	
27.	CPSW No 410/2013 in SWP No 1584/2008 in Legal No56/14	Sangram Dev Singh & Ors VS Dr. Pawan Kotwal & Ors	
28.	CPSW No 453/2018 in SWP No 854/2018 in Legal No381/2018	Varun Kumar Dogra V/S Farooq Ahmed Shah & Ors	
29.	CPSW No 65/2019 in SWP No 2598/2018 in Legal No485/2018	Shiv Deep Singh V/S State & Ors	
30.	CPSW No 364/2016 in SWP No 1165/2016 in Legal No240/2016	Varun Kumar V/S Sh. Sanjeev Verma & Ors	
31.	CPSW No 152/2019 ccp(s) No 240/2019 in SWP No 335/2018 in Legal No 355/2018	Krishan Parshad V/S Sh. A.K Gandotra & Ors	
32.	CCP(s) No 649/2019 in SWP No 711/2013 in Legal No22/2014	Sunmukh Singh V/S A.K Mehta & Ors	
33.	CPSW No 643/2017 in SWP No 2081/2016 in Legal No313/2016	Sat Paul V/S SH. M. Raju & Ors	
34.	OA No./2020 In LegalNo. 303/2020	Joginder Singh V/S UT & Ors	
35.	SWP No.2743/13 Legal No. 313/14	Parshotam Kumar & Ors Vs State & Ors	Er. Rajinder Khajuria, Executive Engineer, PHE City Division No. II, Jammu,
36.	SWP No. 78/15 Legal No. 05/15	Munish Sharma Vs State & Ors	
37.	SWP No 1224/16 Legal No 381/16/	Shiv Ram & Ors V/S State & Ors	
38.	T.A NO/61/1075/2020 SWP NO 337/2016 legal No 200/16	Pardeep Singh Jamwal V/S State & Ors	
39.	OWP No 1498/12 Legal No 35/14	O.P. Modi V/S State & Ors	
40.	OWP No 1327/12 In Legal No 624/14	Mushtaq Ahmed Sheikh V/S State & Ors	
41.	SWP No 280/17 in Legal No	Rattan Chand V/S state & Ors	

RP

42.	SWP No 61/18 in Legal No 277/18	Zaqir Hussain V/S State & Ors.
43.	SWP No 1835/2016 in Legal No 304/2016	Parveen Kumar V/S State of J&K & Ors
44.	WP(C) No 4099/2019 in LegalNo 151/2019	Manpreet Singh V/S State & Ors
45.	COA(S) 239/17 in SWP No 51/2017 in Legal No 02/2017	Sami Jan V/S Sh. Sourav Bhagat & Ors.
46.	COA(S) 157/15 IN SWP No78/15	Munish Sharma V/S Parvez Ahmed Malik &Ors.
47.	CPSW No 660/2018 in SWP No 1224/2016 in Legal No381/2016	Shiv Ram & Ors V/S Sh. Farooq Ahmed Shah & Another
48.	CPSW No 425/2013 in SWP No 102/2013 in Legal No52/2014	Chain V/S Dr. Pawan Kotwal & Ors
49.	COA(S) 159/15 in SWP NO 1817/12 in Legal No 49/2014	Shiv Ram & Ors V/S Sh. Sushil Aima & Ors.
50.	CPSW No 259/2012	S. Tejinder Singh V/S Madhav Lal & Ors
51.	CPSW No 759/2018 in SWP No 3507/2014 in Legal No667/2014	Rajinder Parshad Padha V/S A.K Gandotra
52.	CCP(s) No 287/2019 in SWP No 1864/2017 in Legal No117/2017	Chain Singh V/S Sh. Ajit Kumar Sahu & Ors
53.	CCP(C) No 135/2019 in swpNo 2626/2018 in Legal No 511/2018	Jagbir Singh V/S Sh. A.K Sahu & Ors
54.	ccp(s) no 751/2019 in SWP No 3224/2019 in Legal No94/2019	Shamboo Nath V/S Sh. S.K Chadha & Ors
55.	CCP(S) No. 04/2020 in WP(S) 3934/2019 in Legal No. 130/19	Shiv Ram V/s S.K Chadha & Ors.
56.	CPSW No 643/2017 in SWP No 2081/2016 in Legal No313/2016	Sat Paul V/S SH. M. Raju & Ors
57.	OA No. 61/391/2020 In LegalNo. 258/2020	Kulbir Singh V/S UT & Ors
58.	OA No. 61/485/2020 In legalNo. 269/2020	Nisha Sharma V/S UT & Ors.

RP

59.	OA No. 61/472/2020 In legalNo. 261/2020	Ramesh Chander Sharma V/s UT & Ors.	
60.	OA No. 61/473/2020 In legalNo. 262/2020	Kuldeep Sharma V/s UT & Ors.	
61.	OA No. 61/456/2020 In legalNo. 263/2020	Paramjit Singh V/s UT & ors.	
62.	OA No. 61/471/2020 In legalNo. 264/2020	Vijay Kumar V/s UT & Ors.	
63.	OA No. 61/401/2020 In LegalNo. 257/2020	Sarvan Kumar V/s UR & Ors.	
64.	OA No 1283/2020 in Legal No 311/2020	Ashok Kumar V/S UT & Ors	
65.	SWP No.149/09 Legal No. 69/14	Daljeet Singh & Ors Vs State & Ors	Er. R.K Rakwal, Executive Engineer, PHE (Mech) North Division Jammu
66.	SWP No. 3165/14 Legal No. 671/14	SWP No. 3165/14 Legal No. 671/14	
67.	SWP No. 3543/14 Legal No. 677/14	Joginder Paul Sawhney Vs State & Ors	
68.	SWP No 1729/10 Legal No 04/14	Ram Parkesh & Ors V/S State & Ors	
69.	SWP No 2101/10 Legal No 05/14	Ashok Kumar & Ors V/S State & Ors	
70.	SWP No.2092/13 Legal No. 601/14	Satish Kumar Vs State & Ors	
71.	SWP No.1198/11 Legal No.602/14	Inderjeet Singh Vs State & Ors	
72.	SWP No. 1683/13 Legal/. 603/14	Prem Chand Vs State & Ors	
73.	SWP 2200/14 Legal No. 597/14	Devi Dass Vs State & Ors	
74.	SWP No. 2275/13 Legal No. 508/14	Subash Chander & Ors Vs State & Ors	
75.	SWP No. 1433/15 Legal no.92/15	Rattan Lal Vs State & Ors	
76.	SWP No. 411/14 inLegal No. 73/14	Harbans Lal V/s State & Ors	
77.	SWP 3498/2014 inLegal No.64/14	Surinder Kumar & Ors Vs State & Ors	
78.	SWP No 1987/13 Legal /406/North	Vijay Kumar & Ors V/S State & Ors	
79.	SWP No 346/09 Legal No 11/14	Muneer Ahmed & Ors V/S State & Ors	
80.	SWP NO 1999/10 Legal No 10/14	Muneer Ahmed & Ors V/S State & Ors	
81.	SWP No 1966/10 Legal No 03/14	Vijant Kumar & Ors V/S State & Ors	
82.	SWP No 1393/16 Legal No 253/16	Hans Raj V/S State & Ors	

8/1

83.	SWP No 1398/16 Legal No/254/16/North	Vipan Kumar V/S State & Ors
84.	SWP No 1217/16 Legal No 260/16	Madan Lal V/S State & Ors
85.	SWP No 253 /16/North	Hans Raj & Ors V/S State & Ors
86.	SWP 432/2016 legal No. 226/2016	Narinder Khajuria & Ors V/s state & Ors
87.	SWP No 1439/16 legal No 357/16 (M) North	Ram Labhaya Nowshera V/S State & Ors
88.	SWP No 1775/06 Fresh Rev.Cond. SWP No 21/15 Legal 85/14	Ram Lal V/S State & Ors
89.	Cond SW 40/17 in SWP No259/02 in Legal No 785/14	Sudesh Kumar V/S State & Ors.
90.	SWP No 608/2018 in Legal NO 339/2018	Jeevan Dutt Sharma V/S State & Ors
91.	CDLSW 135/17 IN SWP No. 1619/13 Legal No. 68/14	Kamal Raj Vs State & Ors
92.	1. SWP No 2158/2011 2. SWP No 2149/2011 3. SWP No 2150/2011	1. Madan Lal & Ors V/S State & Ors 2. Jagdev Singh & Ors V/S State & Ors 3. Ranjeet Singh & Ors V/S State & Ors
93.	SWP No 553/2018 in Legal No 335/2018	Jia Lal & Anr V/S State & Ors
94.	OWP No 2671/2018 in Legal No 488/2018	M/S Major Electronics V/S State & Ors
95.	SWP No 165/2019 in Legal No 11/2019	Monika katoch V/S State & Ors
96.	SWP No 838/2019 WP(C) No 1484/2019 in Legal No 38/2019	S. Avtar Singh V/S State & Ors
97.	SWP No. 188/2019 in Legal 42/2019	Mohan Lal V/s State & Ors.
98.	TA No. 61/518/2020 WP(C) No 2533/2019 in Legal No 67/2019	Vijay Kumar V/S State & Ors
99.	SWP No 694/2019 in legal No 71/2019	Gopal Dass V/S State & Ors
100.	WP(C) No 3435/2019 in LegalNo 110/2019	Sharda Devi V/S State & Ors
101.	TA No. 567/2020 WP(C) No 3673/2019 in Legal No 121/2019	Jyoti Kumar V/S State & Ors
102.	TA No. 426/2020 WP(C) No 635/2020 in Legal No 226/2020	Raghunandan V/S UT of J&K & Ors
103.	TA No. 505/2020 WP(C) No 672/2020 in Legal No 228/2020	Kanta Devi & Anr Vs state & Ors

2-1

104	WP(C) No. 940/2020 in Legal No. 238/2020 (CAT)	Rakesh Kumar & Ors. V/s U.T & Ors.
105	TA No. 275/2020 WP(C) No. 823/2020 in Legal No. 268/21	Arvind Kumar V/s UT & Ors.
106	COA (S) 623/17 in SWP No 1628/17	Kamal Raj V/S sourabh Bhagat & Ors
107	CPSW No 142/2018 in SWP No 2126/17 in Legal No 138/2017	Sanjay Gupta V/S Sh. M.Raju & Anr
108	COA(S) No. 526/2018 in SWP No. 97/2003 in Legal No 674/2014	Gian Singh V/s Farooq Ahmed Shah & Ors.
109	CPSW No 452/13 in SWP No 1786/13 in Legal No 227/2014	Navdeep Singh & Ors VS MA Bukhari & Ors
110	CPSW No 79/15 in SWP No 433/2013 in legal No 694/2014	Rattan Lal V/S Dr. Pawan Kotwal & Ors
111	CPSW No 746/2018 in SWP No 1255/2016 in Legal No 246/2016	Sunil Singh Baloria V/S Sh. Hilal Ahmed Parry & Ors
112	CPOWP No 366/18 in SWP No 2116/2018 in Legal No 448/2018	M/S Satyam Mechanical EEW V/S Farooq Ahmad Shah & Ors
113	CPSW No 02/2019 in SWP No 323/2017 in Legal No 34/2017	Subash Chander V/SA.K Gandotra & Ors
114	CPSW No 103/2019 in SWP No 945/2016 in Legal No 396/2016	Darshan Kumar V/S Sh. Farooq Ahmed Shah & Ors
115	CCP(S) No 33/2019 in LPASW No 39/2002 in Legal No 248/2014	Kasturi Lal V/S Ajit Kumar Sahu & Ors
116	CCP(S) No 406/2019 in SWP No 3165/2014 in Legal No 671/2014	Kuldeep Kumar V/S Sh. Sanjeev Kumar Chadha & Ors
117	CCP(s) No 362/2019 in SWP No 2343/2018 in Legal No 503/2018	Tara Chand V/S A.K Gandotra & Ors
118	ccp(s) No 397/2019 in SWP No 560/2019 in Legal No 53/2019	Subash Chander V/S A.K Gandotra & Ors
119	COA(S) No 558/2019 in SWP No 2219/2019 in Legal No 96/2019	Ashok Kumar Gupta V/S A.K Gandotra & Ors
120	CCP(S) No 654/2019 in WP(C) No 2985/2019 in Legal	Rajesh Kumar V/S A.K Gandotra

2-1

121	CCP(S) No 01/2020 in WP(C) No 2979/2019 in Legal No 82/2019	Sadiq Hussain V/S Sh. S.K Chadha & Ors	
122	CCP(S) No 13/2020 in WP(C) No 3750/2019 in Legal No 164/2019	S. Jasbir Singh V/S Sh. S.K Chadha & Ors	
123	ccp(s) No 185/2020 in wp(c) No 151/2020 in Legal No 232/2020	Shiv Lal Singh V/S U.T & Ors	
124	OA No. 61/392/2020 In LegalNo. 253/2020	Rattan Lal V/s UT & ors.	
125	OA No. 61/480/2020 In legalNo. 267/2020	Ram Paul V/s UT & Ors.	
126	OA No. 30 /2021 In Legal No. 303/2020	Joginder Singh V/S UT & Ors	
127	SWP No. 3321/14 Legal No. 662/14	Manohar Lal Sharma V/s State & Ors	Er. Mohinder Kumar Balotra Executive Engineer, PHE Mech Rural Division Jammu.
128	SWP No. 3524/14 Legal No. 666/14	Kamal Singh & Ors Vs State & Ors	
129	SWP No. 3543/14 Legal No. 677/14	Joginder Paul Sawhney V/s State & Ors	
130	SWP No 1729/10 Legal No 04/14	Ram Parkesh & Ore V/S State & Ors	
131	SWP No 2101/10 Legal No 05/14	Ashok Kumar & Ors V/S State & Ors	
132	SWP No.3191/14 Legal No. 641/14	Shiv Dutt Singh Vs State & Ors	
133	SWP No 1601/17 in Legal No 110/17	Anil Singh & Ors V/S State & Ors	
134	SWP No 671/2018 in Legal No 372/2018	Som Dutt & Others VS State & Ors	
135	SWP No 1555/2018 in Legal No 451/2018	Gurbachan Singh V/S State & Ors	
136	SWP No 1613/18 in Legal No 440/18	Ashok Kumar & Ors V/S State & Ors	
137	TA No 774 /2020 in WP(C) No 4100/2019 in Legal No 163/2019	Kaku V/S State & Ors	
138	WP(C) No 4120/2019 in LegalNo 146/2019	Sampuran Singh V/S State & Ors	

MP
1

139	TA No. 343/2020 WP(C) No 502/2020 in Legal No 219/2020(CAT)	Pawan Kumar & Ors V/S State & Ors	
140	WP(C) No 672/2020 in Legal No 228/2020	Kanta Devi & Anr Vs state & Ors	
141	COA(S)No 77/2017 in SWPNo 1367/2016	Janak Singh V/S Sh.Sushil Aima & Ors	
142	CPSW No 155/2018 in SWP No 2056/2017 in Legal No162/17	Des Raj & Ors V/S State & Ors	
143	CPSW No 437/2017 in SWPNo 374/2017	Girdhari Lal & Ors V/S Sushil Aima & Ors	
144	CCP(S) No 05/2020 in WP(C) No 3090/2019 in Legal No170/2019	Krishan Kumar V/S S.K Chadha & Ors	
145	CCP(s) No 127/2020 in WP(C) No 841/2019 in LegalNo20/2019	Parshotam Kumar & Ors V/S Sh. Ajeet Kumar Sahu & Ors	
146	OWP No.-418/15 Legal No.-39/15	Kewal Krishan & Ors Vs State & Ors	Er. Gopal Sharma Executive Engineer, PHE Rural Division Jammu (Civil),
147	SWP No 380/16 Legal No 213/16	Mohd Younis V/S State & Ors	
148	SWP 1672/2016 legal No.271/2016	Anil Gupta & Ors V/s state & Ors	
149	SWP 1673/2016 legal No.272/2016	Naresh Sawhney & Ors V/s state & ors	
150	SWP No. 1095/2017 Legal /68/17 / Rural	Tarsaim Kumar V/s State & Ors	
151	SWP No 1243/09 in Legal No 786/14	Sukhdev Raj & Ors V/S State & Ors	
152	SWP No. 1185/15 Legal No.50/15	Mohd. Mushtaq Vs State & Ors	
153	OWP No 1565/14/Legal No643/14	Kewal Krishan & Ors V/S State & Ors	

21

154	SWP No. 852/15 in Legal No.29/15	Rashid Ahmed V/s State of J&K & Ors.
155	SWP No. 493/18 in Legal No. 324/18	Pardeep Kumar Sharma V/s State & Ors.
156	SWP No 671/2018 in Legal No 372/2018	Som Dutt & Others VS State & Ors
157	SWP No 1613/18 in Legal No 440/18	Ashok Kumar & Ors V/S State & Ors
158	WP No 3276/2019, CM No 6861/2019 in Legal No 101/2019	Sushma Devi & Ors V/S State & Ors
159	WP(C) No 502/2020 in Legal No 219/2020	Pawan Kumar & Ors V/S State & Ors
160	CPSW No 155/2018 in SWP No 2056/2017 in Legal No162/17	Des Raj & Ors V/S State & Ors
161	CPSW No 263/2018 in SWP No 967/2018 in Legal No64/2017	Gulla Ram & Ors VS A.K gandotra & Ors
162	CPSW No 547/2014 in SWP No 1185/2014 in Legal No534/2014	Pritam Singh V/S Ravinder Kumar Sharma
163	CPSW No 224/18 in SWP No 1171/2017 in Legal No 79/17	Gurmeet Singh & Ors V/S AK Gandotra &Ors
164	CPSW No 541/2018 in SWP No 99/2018 in Legal No285/18	Subash Singh V/S AK Gandotra & Ors
165	CPSW No 258/2018 in SWP No 1796/2017 in Legal No119/2017	Manohar Lal & Anr V/S M. Raju & Ors
166	CPOWP No 329/2019 in OWP No 204/2010 in Legal No387/2014	Surinder Kour & Ors V/S Ramesh Kumar D.C & Ors
167	CCP(S) No 689/2019 in WP(C) No 3140/2019 in LegalNo 84/2019	Kulbushan Sharma V/S Sh. Sanjeev KumarChadha & Ors
168	CCP(S) No 687/2019 in WP(C) No 3126/2019 in LegalNo 83/2019	Charanjeet Singh V/S Sh. Sanjeev Chadha &Ors
169	ccp(s) No 678/2019 in SWPNo 380/2016 in Legal No 213/2016	Mohd Younis V/S Sh. Ajeet Kumar Sahu &Ors
170	OA No. 886/2020 in Legal No. 307/2020	Sham Lal & Ors V/S U.T & Ors

RI

171	OA No. 93/2021 in Legal No. 318/2020	Rakesh Sharma & Ors V/S U.T & Ors	
172	OWP NO 860/15 Legal No 94/15	M/S Smart Ferro Alloys Pvt. Ltd.	Er.Sanjay Bajaj Executive Engineer, Quality Control Procurement Division Jammu,
173	OWP No 755/16 Legal No.235/16	Vishal Pipes Ltd & Another Vs State & others	
174	SWP No Legal No. 289/14	M/S Samrat Ferro Alloys Pvt.	
175	TA No. 1535/2020 SWP No. 733/18 in Legal No. 362/18	Gurmeet Singh V/s State & Ors.	
176	OWP No 1482/2018 in Legal No 416/2018	M/S Samridhhi Infra VS State & Ors	
177	CDLSW No 2613/2019 in Legal No 247/2014	State of J&K V/s Kuldeep Kumar & Anr	
178	WP(C) No 432/2021 in Legal No	M/S Kashmir Tubes V/S UT & Ors	
179	COA(OW) 9/2016 OWP No 1643/15	Vishal Pipes Ltd. & Ors V/S Parvez Malik & Ors	
180	COA(S) No 331/2018 in SWP No 2184/13 in Legal No 247/14	Kuldeep Kumar & Anr V/S Sh. M.Raju & Ors	
181	OA No. 750/2020 in Legal No. 286/2020	Bhupinder Singh V/s U.T of J&K & Ors.	
182	SWP No.1685/05 Legal No. 693/14	Tubhi & anr Vs State & Ors	
183	SWP No.608/11 Legal No. 239/14	Sansar Chand & Ors Vs State & Ors	
184	SWP No. 256/09 in Legal No. 274/14	Dharam Singh Vs State & Ors	
185	SWP No.2401/13 Legal No. 516/14	Munshi Ram Vs state & Ors	
186	SWP No. 2272/09 Legal No. 521/14	Tara Chand & Ors Vs State & Ors	
187	OWP No.1000/14 Legal No. 565/14	Kanta Devi Vs state & Ors	
188	SWP No.2501/15 Legal No. 103/15	Chain Singh & Ors Vs state & Ors	
189	SWP No. 2039/15 Legal No. 83/15	Bajar Singh & Ors V/S State & Ors	

SI

190	OWP No 914/15 Legal No 97/15	Inhabitant of Ward No 3 Panchayat Halqa Kud.V/S State & Ors
191	SWP No 2468/15 Legal No 105/15	Mond. Sadiq & Ors V/S State & Ors
192	SWP No 2548/15 Legal No 106/15	Bishan Dass & anr V/S State & Ors
193	SWP No 3155/15 Legal No 159/15	Kuldeep Kumar & V/S State & Ors
194	SWP No 3223/15 Legal No 166/15	Vijay Kumar & anr V/S State & Ors
195	SWP NO 2906/10	Jyoti Parkash & anr V/S State & Ors
196	SWP No 2133/11	Des Raj V/S Accountant General & ors
197	SWP No 124/08 Legal No 751/14	Sanjay Kumar & Ors V/s State & Ors
198	SWP No 3200/15 Legal No 351/15	Bimla Devi V/S State & Ors
199	SWP No 2622/16 Legal No 368/16	Rashim Din V/S State & Ors
200	SWP No 1156/08 Legal No 759/14/Doda	Vijay Kumar V/S State & Ors
201	SWP No 2851/16/Udhampur/Legal No 390/16/Udhampur	Jeevan Kumar V/S State & Ors
202	SWP No 1424/16 Legal No 404/16/Udh	Subash Chander Sharma V/S State & Ors
203	CONSW 44/18 in SWP No 371/2017 Legal No 18/2017/Udhampur	Makhani Devi V/S State & Ors
204	SWP No. 900/2017 in Legal /63/17 / Udhampur	Sadiq Hussain & Anr V/s State & Ors
205	SWP No 1424/16 in Legal No 404/16/Udhampur	Subash Chander Sharma V/s State & Ors
206	SWP No 2220/17 Legal No 161/17/Udhampur	Rajinder Parshad V/S State & Ors
207	OWP No 1333/17 Legal No 189/17/Udhampur	Antima Bharan & Ors V/S State of J&K & Ors
208	SWP No 1901/17 Legal No 128/17/Udhampur	Shanti Devi V/S State & Ors
209	OWP No 269/17 Legal No 21/17	Raj Singh V/S State & Ors
210	SWP No 2141/10	Public Health Engineering Workers Welfare Association & Ors Distt.
211	SWP No 240/13 Legal No 283/14	Munish Ram V/S State & Ors
212	SWP No 3214/15 Legal No 181/15	Jagdish Chander Abrol V/S State & Ors
213	SWP No 2555/17 in Legal No 207/17	Prem Nath V/S State & Ors

21

214.	SWP No. 447/2018 In legal No. 321/2018 (Civil)	Bishan Dass & Anr. V/s State & Ors.
215.	OWP No 1355/18 in Legal No 417/18	Dolt Ram VS State & Ors
216.	SWP No 1027/2018 in Legal No 386/18	Mukesh Singh & Anr V/S State & Ors
217.	SWP No 279/2015 in Legal No 30/2015	Subash Chander V/S Chief Engineer & Ors
218.	SWP No 1612/2009 in Legal No 226/2014	Parshotam Singh V/S State & Ors
219.	SWP No 416/2019 (WP(C) No 776/2019 in Legal No 19/2019	Bhagwan Dass Vs State & Ors
220.	WP(C) No 2303/2019 in LegalNo 50/2019	Sanjay Kumar V/S State & Ors
221.	WP(C) No 3357/2019 in LegalNo 100/2019	Shamsher Singh V/S State & Ors
222.	WP(C) No 2846/2019 in LegalNo 102/2019	Brij Mohan Sharma V/S State & Ors
223.	SWP No 3246/2019 in Legal No 167/2019	Sundhru V/S State & Ors
224.	WP(C) No 4384/2019 in LegalNo 182/2019	Babu Ram V/S U.T of J&K & Ors
225.	WP(C) No 4325/2019 in Legal No181/2019	Yog Raj V/S U.T of J&K & Ors
226.	SWP No. 96/2008 in Legal 837/14	Jagan Nath & Ors. V/s State & Ors.
227.	WP(c) No 830/20 in Legal No 236/2020	Balwan Singh & Ors V/S State & Ors
228.	COA(S) 7/2016 in SWP No1352/15	Sanjay Kumar & Ors V/S Rajesh Gupta XEN Udampur & Anr.
229.	COA(S) 231/2017 in SWP No 224/2015	Om Parkash V/S Sh. Sushil Aima & Ors
230.	COA(S)229/2017 in SWP No 27.Bishan Singh &Ors V/S State of J&K &Ors 53/2015	Shiv Ram V/S Chief Engineer
231.	COA(S) 375/2017 in SWP NO 1702/2015 in Legal 110/15	Gorkha Ram V/S Sourabh Bhagat & ORS
232.	COA(OWP) No 124/17 inOWP NO 185/17	Karnail Singh V/S Sh. Sanjeev Verma & Ors
233.	COA(S) No 321/18 in SWP No 852/2017 in Legal No98/17	Rameshwar Singh VS M. Raju & Ors

21

234	COA No 319/2018 in SWP 2220/17 in Legal No 161/17	Rajinder Parshad V/S M. Raju & Ors	
235	COA(S) No 361/2018 in SWP No 2403/15 IN Legal No	Shrishta Devi V/S Sh. M.Raju & Ors	
236	CPSW No 265/2013 in SWP No 201/2003 in Legal No224/14	Moti Ram V/S Dr. Pawan Kotwal & Ors	
237	CPSW No 95/2013 in SWP No 2021/ 2010 in Legal No 252/2014	Rattan Lal V/S Dr. Pawan Kotwal & Ors	
238	CPSW No 453/2016 in SWP No 8/2016 in Legal No193/2016	Kartar Chand & Ors VS Rajeev Gupta & Ors	
239	CPSW No 531/2014 in SWP No 2465/2015 in Legal No 697/2014	Om Prakash V/S Shemsher Mehngi & Ors	
240	CPSW No 410/2013 in SWP No 1186/2013 in Legal No 822/2014	Sangram Dev Singh & Ors VS Dr. PawanKotwal & Ors	
241	CPSW No 516/2019 in SWP No 315/2019 in Legal No17/2019	Bhupinder Singh V/S Sh. S.k Chadha	
242	CCP(S) No 619/2019 in WP(C) No 2208/2019 in LegalNo 143/2019	Makhan Lal V/S Sh. Sanjeev Kumar Chadha& ORS	
243	COA (S) No 292/2020 in WP(c) 830/2020 in Legal No 236/2020	Balwan Singh & Ors V/S UT & Ors	
244	CCP (S) 180/2020 in WP(C) No. 220/2020 in legal No. 326/2020	Bishan Dass V/S S.K. Chadha	
245	OA No.815 /2020 In Legal No. 290/2020	Joginder Kumar & Ors. V/s UT & Ors.	
246	O.A NO 1126/2020 in LegalNo 306/206	Bansi Lal & Ors U.T of J&K & Ors	
247	OA No / 2020 in Legal No 310/2020	Sadiq Hussain & Ors V/s UT & ors	
248	SWP No 2659/2018 in Legal No 505/18	Meena Kumari V/S State & Ors	Er. Sharak Dev Singh, Addl Charge(Executive Engineer, PHE Mech. Division Udhampur,
249	SWP No. 3135/2017 in Legal No. 379/2018	Duni Chand V/s State & Ors.	

Dr

250.	SWP No. 647/2018 in Legal No. 358/18	Rakesh Singh & Ors. V/s State & Ors.	
251.	SWP No 3196/2019 in Legal No 224/2019	Joginder Pal V/S State & Ors	
252.	CCP(S) 228/2020 & CPSW No 641/2018 in SWP No 647/2018 in Legal No 358/18	Rakesh Singh & Ors. V/s Sh. Ashok Kr Gandotra	
253.	CPSW No 40/2017 in SWP No 1774/2015 in Legal No 108/2015(Mech)	Ved Parkash V/S Sanjeev Verma SecyPHE& Ors	
254.	CCP(S) No 179/2020 in WP (C) No 218/2020 in Legal No 231/2020	Major Singh V/S U.T & Ors	
255.	OA No. 61/395/2020 In LegalNo. 255/2020	Abdul Karim V/s UT & ors.	
256.	OA No. 619/2020 In Legal No. 275/2020	Des Raj v/s UT of J&K & Ors.	
257.	O.A No/20 in Legal No315/2020	Mohd Sadiq & Ors V/S U.T & Ors	
258.	SWP No.3438/14 Legal No. 670/14	Jagdish Lal V/s State & Ors	Er. Vijay Suman Gupta, Addl Charge Executive Engineer, PHE (Mech) South Division Jammu
259.	SWP No. 3543/14 Legal No. 677/14	Joginder Paul Sawhney V/s State & Ors	
260.	SWP No 1729/10 Legal No 04/14	Ram Parkesh & Ors V/S State & Ors	
261.	SWP No 2101/10 Legal No 05/14	Ashok Kumar & Ors V/S State & Ors	
262.	SWP No.1698/08 Legal No. 443/14	Darbari Lal Vs State & Ors	
263.	SWP No. /08 Legal No.	Kuldeep Singh & anr V/s State & Ors	
264.	SWP No.643/07 Legal No. 444/14	Vijay Kumar & Ors V/s State & Ors	
265.	SWP No.2168/12 Legal NO. 445/14	Vijay Kumar & Ors V/s State & Ors	
266.	SWP No.1137/08 Legal No. 446/14	Tejinder Singh V/s State & Ors	
267.	SWP No. 334/07 Legal No. 447/14	Tilak Raj & Ors V/s state & Ors	
268.	SWP NO. 1888/09 Legal No. 448/14	Gagandeep Singh V/s state & Ors	
269.	SWP No.864/14 Legal No. 541/14	Sham Lal V/s state & Ors	
270.	SWP No 2864/13 Legal No 90/14	Thakur Dass V/S State & Ors	

8-1

271	SWP NO 1814/10 Legal NO 09/14	Vinod Kumar V/S State & Ors
272	SWP No 1433/15 Legal No 92/15	Rattan Lal & Ors V/S State & Ors
273	SWP No 2294/15 Legal No 96/15	Vinod Kumar & anr V/s State & Ors
274	SWP NO 1999/10 Legal No 10/14	Muneer Ahmed & Ors V/S State & Ors
275	SWP No 1966/10 Legal No 03/14	Vijant Kumar & Ors V/S State & Ors
276	SWP No 714/16 Legal No. 224/16	Anju Chopra V/S State & Ors
277	SWP No 3511/14 Legal No 703/14	Shabina Shah V/S State & Ors
278	SWP No 1601/17 in Legal No 110/2017	Anil Singh & Ors V/S State & Ors
279	SWP No 2973/2014 Legal No 746/14	Budhi Singh V/S State of J& K & Ors.
280	SWP No 1814/10	Vinod Kumar Tak
281	SWP No 1800/18 in Legal No 431/2018	S. Swarn Singh V/S State & Ors
282	SWP No 1793/2018 in Legal No 430/2018	Javed Iqbal V/S State & Ors
283	WP(C) No 3673/2019 in Legal No 121/2019	Jyoti Kumar V/S State & Ors
284	WP(C) No 2218/2019 in Legal No 235/2019	Ram Ditta V/S State & Ors
285	OA No. In Legal No.259/2020 (CAT matter Sh. Sudesh Magotra)	Vijant Kumar V/s UT & Ors.
286	OA No. In Legal No. 256/2020 (CAT matter Sh. Sudesh Magotra)	Ranjit Singh V/s UT & Ors.
287	OA No. In Legal No.254/2020 (CAT matter Sh. Sudesh Magotra)	Kehar Singh V/s UT & Ors.
288	COA(S) 323/2018 in SWP No 1957/02 in Legal No 451/14	Swarn Singh V/S Sh. M.Raju & Ors
289	CPSW No 253/2018 in SWP No 2982/17 in Legal No 290/17	Rajinder Kumar & Ors V/S Sh. M. Raju
290	CPSW No 419/2013 in SWP No 720/2013 in Legal No 290/2014	Neeraj Singh V/S pawan Kotwal & Ors
291	CPSW No 492/14 in SWP No 1146/2014 in Legal No 825/2014	Bushan Lal V/S Sh. Manish Kumar Accountant General & Ors
292	CCP(S) No 580/2019 in SWP No 535/2019 in Legal No	Suraj Singh V/S Sh. A.K Gandotra & Ors

8-1

293	OA No. 61/394/2020 In LegalNo. 259/2020	Vijant Kumar V/s UT & Ors.	
294	OA No. 61/396/2020 In LegalNo. 256/2020	Ranjit Singh V/s UT & Ors.	
295	OA No. 61/393/2020 In LegalNo. 254/2020	Kehar Singh V/s UT & Ors.	
296	OA No./2020 In LegalNo. 303/2020	Joginder Singh V/S UT & Ors	
297	OA NO 249/2021 in Legal No 04/21	Charanjit Singh V/S UT & Ors	
298	SWP No.1678/14 Legal No. 636/14	Lal Singh & Ors Vs State & Ors	Er. Ashok Gupta Executive Engineer, PHE Division Reasi
299	SWP No.141/05 Legal No. 480/14	Rajinder Singh Vs State & Ors	
300	OWP No.1192/14 Legal No. 583/14	Karan Singh Vs state & Ors	
301	SWP No 2467/15 Legal No136/15	Raju V/S State & Ors	
302	OWP No 61/2016 Legal No 408/2016	Sugur Shoba Rani & Ors V/S State of J&K Ors.	
303	SWP No 768/16 Legal No 239/16	Altaf Hussain V/S State of J&K & Ors.	
304	OWP No 1007/18 in Legal No 383/18	Inhabitant of Baasti (Mari) V/S State & Ors	
305	OWP No 1233/2018 in Legal No 410/2018	Kaku Ram & Ors V/S State & Ors	
306	OWP No 2209/2018 in Legal No 334/18	Executive Engineer PHE Division Reasi V/SDavinder Singh & Ors	
307	SWP No. 608/11 in Legal No. 239/14 (Also in Udhampur Division) 02 petitioners are working in Udhampur Division)	Sansar Chand & Ors. V/s State & Ors.	
308	TA NO 866/2020 IN WP(c) No 4171/2019 in Legal No 157/2019	Devinder Singh V/S State & Ors	
309	TA No 780/2020 in WP(C) No 4106/2019 in Legal No 156/2019	Ajit Singh V/S State & Ors	
310	WP(C) No 180/2020 in Legal No 203/2020 (CAT)	Shanker Singh V/S U.T of J&K & Ors	
311	wp(c) No 141/2020 in Legal No 206/2020 (CAT)	Neel Kumar V/S U.T OF J&K & Ors	

OP

312	WP(C) No 140/2020 in Legal No 205/2020 (CAT)	Subash Kumar v/s U.T OF J&K & Ors	
313	WP(C) No 179/2020 in Legal No 126/2020(CAT)	Bodh Raj V/S U.T OF J&K & Ors	
314	WP(C) No 298/2020 in Legal No 207/2020(CAT)	Thoru Ram V/S U.T Of J&K & Ors	
315	WP(C) No 3230/2019 in Legal No 213/2019	Baldev Raj V/S U.T of J&K & Ors	
316	TA No. 549/2020 WP(C) No 4040/2019 in Legal No 296/2020	Dev Raj V/S State & Ors	
317	WP(C) No 3089/2019 in Legal No 301/2020	Kuldeep Raj V/s State	
318	COA(S)103/15 in SWP No 83/2008 IN Legal No 237/14	Taro Devi V/S Sushil Aima & Ors.	
319	CPOWP No. 49/2018 in OWP No 188/2010 in Legal No.479/14	Bhanu Pratap Singh & Ors V/S Sh. B.B Vyas & Ors	
320	CPSW No 189/2018 in SWP No 2663/2015 in LEGAL No 826/2014	Mohd. Israil & Ors V/S M. Raju & Ors	
321	SWP No. 3489/14 Legal No. 668/14 (Also in Mech. Rajouri Division)	Shishu Pal & Ors Vs State Ors	Er. Mushtaq Ahmed (Addl Charge) Executive Engineer, PHE DIVISION NOWSHERA,
322	CDLSW No 53/18 in LPASW No 104/17 Legal No. 436/14	Surinder Kumar & Ors Vs state & Ors	
323	SWP No.876/12 Legal No. 556/14	Farooq Azam Vs State & Ors	
324	SWP No 1131 /2016 Legal No 398/16/Nowshera	Chuni Lal & anr V/S State & Ors	
325	SWP No 1263/2018 in Legal No 409/2018	Rinku Sharma & Ors V/S State & Ors	
326	SWP No 2418/18 in Legal No 468/18	Krishan lal & Ors. V/s State & Ors	
327	APSWP No 11/2012 in SWP No 507/2008 in Legal No 152/2014	Ram Lal & Ors V/S State & Ors	
328	WP(C) No 3226/2019 in Legal No 89/2019	Romesh Chander V/S State & Ors	
329	COA(ow) No 65/13 in OWP No 865/2014 in Legal No 423/14	Ami Chand & Anr V/s Dr. Pawan Kotwal & Ors.	

8/1

330	CPSW No 250/2016 in SWP No. 1936/2015 Legal 82/15	Avtar Singh Vs Sh. Rajiv Malhotra & Ors
331	CPSW No 430/2016 in SWP No 13/2015 in Legal No222/15	Sanjay Kumar & Ors V/S Sh. Susheel Aima& Ors
332	CPSW No 339/2014 in SWP No 2340/13 in Legal No133/2014	Sanjeev Kumar Shamra & Ors VS Sushil Aima & Ors
333	CPSW No 04/2019 in SWP no 1263/2018 in Legal No409/2018	Rinku Sharma & Ors v/s M. Raju & Ors
334	cpw No 570/2019 in SWP No 507/2008 in Legal No	Chanchalo Devi V/S Sh. Ajit Kumar Sahu
335	SWP No.705/08 Legal No. 393/14	Kewal Krishan Vs State & Ors
336	OWP No.1328/13 Legal No. 397/14	Munish Khajuria Vs state & Ors
337	SWP No.567/16 Legal No. 210/16	Rakesh Kumar Sharma Vs state & Ors
338	SWP No 2078/15 Legal No 91/15	Rakesh Kumar Sharma & Ors V/S State & Ors
339	SWP No 3126/15 Legal No 162/15	Lal Chand & Ors V/S State & Ors
340	SWP No 1657/16 in legal No 284/16	Rampaul & Ors V/S State of J&K & Ors.
341	SWP No 38/16 Legal 251/16	Subdash Singh V/S State & Ors
342	SWP No 1657/16 in Legal No 284/16	Ram Paul & Ors V/S State & Ors
343	SWP No 95/2019 in Legal No 01/2019	Janak Raj V/S State & Ors
344	SWP No 343/2019 in Legal No 16/2019	Mangal Dass & Ors V/S State & Ors
345	SWP No 2217/2018 in Legal No 461/2018	Lal Chand & Ors V/S State & Ors
346	SWP No 2296/2018 in Legal No 453/2018	Madan Lal V/S State & Ors
347	wp(c) No 3954/2019 in Legal No 134/2019	M/S Shri Maha Lakshmi Rigs V/S State & Ors
348	COA (S) No. 657/2017 in SWP No 38/16 in Legal No 251/2016	Subdesh Singh V/S Sh. M. Raju & Ors

21

349	CPSW No 72/2019 in SWP No 2268/2018 in Legal No 454/2018	Dhian Chand V/S Sh. Ashok Kumar Gandotra & Ors	
350	OA No. 61/112/2020 in Legal No. 239/2020	Pritam Dass V/s U.T & Ors.	
351	O.A No 61/538/2020 in Legal No 270/2020	Lal Chand V/S U.T of J&K & Ors	
352	OA No. 61/480/2020 In legal No. 267/2020	Ram Paul V/s UT & Ors.	
353	O.A No 771/2020 in Legal No 285/2020	Ajay Kumar & Ors V/s U.T of J&K & Ors	
354	O.A No 785/2020 in Legal No 287/2020	Tarsem Lal V/s U.T of J&K & Ors	
355	SWP No.2262/10 Legal No. 330/14	Mohd. Ashraf Shah Vs State & Ors	Er. Anil Kr Kailoo, Executive Engineer, Hydraulic Division Kishtwar
356	SWP No. 1089/13 Legal No. 321/14	Saif Din & Ors Vs state & ors	
357	SWP No.1999/15 Legal No. 85/15	Shoket Ali Vs State & Ors	
358	OWP No 1677/14 Legal No 632/14	Mohd. Hussain V/S State & Ors	
359	SWP No. 3405/15 Legal No. 184/15	Ghulam Hussain Bhat Vs state & Ors	
360	SWP NO 1799/10 Legal NO 02/14	Sajjad Hussain & Ors V/S State & ors	
361	SWP No 787/16 Legal No 220/16	Suresh Kumar & Ors V/S State & Ors	
362	LPA(S) 15/16 SWP No 854/05 Legal No 209/16	Irshad Ahmed Bhat V/S State & Ors	
363	SWP No 893/16 Legal No. 233/16	Jameel Ahmed Shah Vs state & others	
364	SWP No 1231/16 Legal No 255/16/Kishtwar/	Atta Mohd Malik V/S State & Ors	
365	SWP No 2039/15 Legal No 83/15	Bajar Singh & Ors V/S State & Ors	
366	SWP No 1469/2015 in Legal No 61/15	Abdul Kabir Bhat V/S State & Ors	
367	SWP No 2487/2018 in Legal No 484/2018	Noor Mohd & Ors V/S State & Ors	
368	WP(C) No 92/2019 in SWP No 48/2019 in Legal No 92/2019	Murli Lal Sharma V/S State & Ors	
369	WP(C) No 2858/2019 in Legal No 322/2020	Swami Raj Parihar V/S UT OF J&K & Ors	

2-1

370	WP(C) No 565/2020 in Legal No 220/2020(CAT)	Jia Lal & Anr V/S UT OF J&K & Ors
371	OA No. 61/114/2020 in Legal No. 240/2020 (CAT Matter)	Puran Chand & Anr. V/s U.T & Ors.
372	COA(S) 209/14 CDLSW 62/2016 in SWP No 826/05	Vinod Kumar & ors V/S Dr. Pawan Kotwal
373	COA(S) 42/2018 in SWP No 2773/2012 in Legal No 797/14	Ishtiaq Ahmad V/S Sh. M.Raju
374	COA(S) 77/11 in SWP No. 2121/07 in Legal No 333/14	Chuni Lal V/S Mehboob Iqbal & Ors
375	CPSW No 272/18 in SWP No 101/2018 in Legal No 289/2018	Mohd Iqbal Butt & Ors V/S Sh. Farooz Ahmed Shah & Ots
376	CPSW No 72/2016 in Legal No 146/2015	Som Lal Dua V/S Rohit Kansal & Ors
377	CPSW No 70/2009 in SWP No 709/2008 in Legal No 322/2014	Masood Ahmed V/S Sh. A.K Angurana & Anr
378	ccp(S) No 102/2020 in SWP No 2871/2017 in Legal No 250/2017	Mohd Hanief & Ors v/s M. Raju & ors (Shah Din Hargah)
379	OA No 61/00408/2021 in Legal No	Shahnawaz Hussain V/S UT & ORS
380	SWP No. 1065/03 Legal No. 741/14	Ghulam Ahmed Vs State & Ors
381	SWP NO. 1821/11 Legal No. 297/14	Layaqat Ali & Ors Vs state & Ors
382	SWP No 281/2005 Condl (SWP) No 22/16 Fresh Legal No 750/14	Rano Devi & Ors V/S State & Ors
383	SWP 1265/2016 legal No. 250/2016	Angraz Singh & Ors V/s State & Ors
384	SWP No 181/17 Legal No 12/2017	Bilal Ahmed Wagay & Ors V/S State & Ors
385	OWP No 2064/17 in Legal No 254/17	Sansar Chand & Ors V/S State & Ors
386	OWP No 1882/14 in Legal No 546/14	Abdullah Parihar & Anr V/S State & Ors
387	SWP No 2346/18 in Legal No 469/18	Fazil Hamid V/S State & Ors
388	SWP No 2418/18 in Legal No 468/18	Krishan lal & Ors. V/s State & Ors

Er. Sunil Sharma,
Executive Engineer,
Hydraulic Division
Ramban

SP

389	SWP No 619/2012 in Legal No 295/2014	Syed Mudassar V/S State & Ors
390	OWP No 958/2018 in Legal No 486/18	Shabir Ahmed V/S State & Ors
391	SWP No 2671/2018 in Legal No 512/2018	Smt. Vidya Devi V/S State & Ors
392	WP(C) No 2892/2019 in Legal No 76/19	Jugraj Singh V/S State & Ors
393	WP(C) No 3432/2019 in Legal No 95/2019	Phool Singh V/S State & Ors
394	WP (C) No. 726/2021 In Legal No. 20/2021	Residents of Panchayat Halqa Draman V/s UT & Ors.
395	COA(OW) 9900004/2014 In SWP NO 1504/12	Majid Alyas Azad V/S Dr. Pawan Kotwal & Ors.
396	CPSW No 291/2017 in SWP No 337/2017 in Legal No 39/17	Ghulam Mohi- Ud- Din & Ors V/S Sh. Sourab Bhagat & Ors.
397	COA(SWP) No. 614 of 2018 in SWP 602/2018 in Legal No 350/2018 (titled Mohd. Yousaf Lone & Ors. V/s State & Ors.	Hashmatullah Katoch & Ors. V/s Ashok Kumar Gandotra
398	CPOWP No 183/2018 in OWP 2064/2017 in Legal No 254/2017	Sansar Chand & Ors V/S Tarik Ganai, DyCommisioner Ramban & Anr
399	CPSW No 48/2013 in SWP No 619/2012 in Legal No 295/2014	Syed Mudassar V/S Br Dogra & Ors
400	CPOWP No 91/2010 in OWP No 609/2009 in Legal No 306/2014	Abdul Hamid V/S Ashwani Kumar Sharma & Ors
401	CPSW No 249/2017 in SWP No 749/2016 in Legal No 423/2016 (Pertaining to 3 more Division Doda/ Kishtwar/Gandoh)	Balwant Singh V/S Sh. Sourab Bhagat & Anr
402	CPOWP No 42/2018 in OWP No 1577/2017 in Legal 2014/2017	Birbal Singh V/S Sh. Vijay Gupta
403	CCP(S) No 23/2020 in WP(C) No 3093/2019 in Legal No 91/2019	Tariq Hussain Saleem V/S Sh. A.k Sahu & Ors

2-1

404.	SWP No. 878/15 Legal No. 37/15	Tariq Hussain V/s State & Ors	
405.	SWP No. 1228/16 legal No. 247/16	Ganesh Kumar Vs state & others.	
406.	SWP No 2929/15 Legal No 144/15	Haq Nawaz V/S State of J&K & Ors	
407.	SWP No 2377/2012 in Legal No 334/14	Ashak Hussain VS State	
408.	TA NO 2537/2020 in SWP No 701/2019 in Legal No 97/2019	Ashwani Kumar & Ors V/S State & Ors	
409.	OWP No 573/2020 in Legal No 223/2020	Mushtaq Ahmad V/S U.T & Ors	
410.	COA(S) 431/2014 in SWP No 2553/14 in Legal No 162/14	Ashwani Kumar & Ors V/S Executive Engineer Spl Sub-Division Gandoh	
411.	CPSW No 220/2013 in SWP No 1781/2012	Subash Chander & Ors V/S KK Gupta & Ors	
412.	CPOWP No 136/2016 in OWP No 1444/15 in Legal No 287/2016	Riaz Ahmed Zargar vs Mr. Sushil Aima & Ors	
413.	CPSW No 769/2018 in SWP No 473/2018 in Legal No 325/2018	Parvaiz Ahmed V/S farooq Shah & Ors	
414.	CCP(S) No 515/2019 in SWP No 164/2019 in Legal No 09/2019	Shah Nawaz Ahmed Butt V/S Sk Chadha	
415.	CCP(S) No 50/2020 in WP(C) No 3487/2019 in Legal No 108/2019	Shamas Ul Din Malik V/S Sh. A.K Sahu & Ors	
416.	OA No. 61/114/2020, in Legal No. 240/2020	Puran Chand & Anr. V/s U.T & Ors.	
417.	OA No 61/1134/2020 in Legal No 313/2020	Mohd Imtiyaz V/S U.T of J&K & Orws	
418.	OWP No. 837/15 Legal No. 71/15	Abdul Gani & Ors Vs State & Ors	Er. Sat Pal Bhagat, Executive Engineer, Mahore Irrigation Division Dharmari
419.	APSWP No 38/2016 in Legal No 481/14	Kashmir Singh V/S State & Ors	
420.	SWP NO 1556/03 Legal No 760/14 /Reasi	Shashi Paul V/S State & Ors	
421.	WP(C) No /2020 in Legal No 319/2020	Anchal Singh & Ors V/S UT & Ors	

2

422	WP(C) No 3226/2019 in Legal No 89/2019	Romesh Chander V/S State & Ors	Er. Jasvinder Pal Singh Superintending Engineer, Hydraulic Circle Rajouri.
423	OA No. 3342/2020 in Legal No. 289/2020	Chandan Singh Jasrotia & Ors V/S State & Ors	Er. Sumeet Puri Superintending Engineer, Hydraulic Circle Jammu,
424	OA No. 3342/2020 in Legal No. 289/2020	Chandan Singh Jasrotia & Ors V/S State & Ors	Er. Rohit Gupta Superintending Engineer, Mech Rural Circle Jammu
425	OA No. 3342/2020 in Legal No. 289/2020	Chandan Singh Jasrotia & Ors V/S State & Ors	Er. M.P Singh Superintending Engineer, Mech Urban Circle Jammu

Handwritten signature/initials